

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 392**

TO BE ANSWERED ON FEBRUARY 05, 2019

SURVEY ON HOMELESS URBAN PEOPLE

NO. 392 SHRI NIHAL CHAND:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has conducted any survey on homeless urban poor people in the various places of the country including Rajasthan;

(b) if so, the details thereof;

(c) whether the Government has received any proposal to provide financial support to acquire land for the housing projects from various States/Union territories including Rajasthan; and

(d) if so, the details thereof and the action taken thereon?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]**

(a) & (b): The Ministry of Housing and Urban Affairs is implementing Shelter for Urban Homeless (SUH) Scheme as a component of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM). The operational guidelines of SUH Scheme provide for conducting a systematic survey by the Local/Municipal Bodies so as to assess accurately the need for shelters at suitable locations.

The Ministry of Housing and Urban Affairs has accordingly issued instructions to all States/Union Territories (UTs) to conduct a third party systematic survey of urban homeless. Total 18 States/UTs, including the State of Rajasthan, have so far completed their third party survey. As per the survey, the number of urban homeless persons identified so far is 1,59,979.

The Ministry of Housing and Urban Affairs is also implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. The PMAY (U) Guidelines provides for undertaking demand survey by States/UTs for assessing actual demand of housing under the Scheme. The demand validated and reported by States/UTs under the PMAY (U) to this Ministry so far is around 100 lakhs.

(c) & (d): No, Madam. The central assistance is not admissible for acquiring land for housing projects under the PMAY (U).
